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ITEM NO.35

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

Date: 15/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. V. Sushant Gupta, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of the unserved respondents is awaited from
the concerned District Court.

Reminder be issued.

List again on 1.7.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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